



**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 4015/2017
M.A No. 1002/2021 and M.A No. 2201/2019**

This the 8th day of April, 2021

Through Video Conferencing

Hon'ble Ms. Aradhana Johri, Member (A)

1. S/Sh. Kiran Pal Singh,
MES No. 14228835 aged
About 59½ years (D.O.B 10.03.1958)
S/o. Late Shri Vir Singh
R/o. B-462, Defence Enclave
Kanker Khera, Meerut (U.P.)
2. Deepak Kashyap
MES No. 483752 aged
About 35 years (D.O.B 02.08.1981)
S/o. Late Shri Vijay Kashyap
R/o. 706 Gali No. 10 Phool Bagh Colony,
Meerut Cantt. (U.P.)

Both the applicants are presently working as Senior Administrative Assistant (SSA) in GE (Project No.1) Sub Office of CWE No. 2, Meerut under Administrative Control Of HQCE MES Bareilly Zone, of E-in-C's Branch AHQ New Delhi.

...Applicants

(By Advocate : Shri R. K. Shukla)

Versus

1. The Union of India
(Through Secretary)
Ministry of Defence,
South Block, New Delhi – 110 001.
2. The Directorate General (Pers)
Military Engineering Service
Engineer in Chief Branch (E-in-C's Branch)
AHQ, Kashmere House Rajaji Marg,
DHQ PO New Delhi – 110 011.
3. The Controller General of Defence Accounts
(CGDA)
Ulat Batar Marg,
Palam Delhi Cantt-110 010



4. The HQrs Chief Engineer MES
Central Command
Lucknow (U.P.)
5. The HQrs Chief Engineer MES,
Bareilly Zone, Sarvatra Bhawan,
Station Road, Bareilly Cantt.
6. The Commander Works Engineer,
CWE, 29-J, The Mall, Meerut Cantt.
7. The GE (Project No.1)
MES, Meerut Cantt. ...Respondents

(By Advocate : Shri Rajnish Prasad)

ORDER (ORAL)

Shri R. K. Shukla, learned counsel for applicants states that the desired relief has already been granted. Therefore, the applicants would like to withdraw this OA.

2. The O.A is accordingly dismissed as withdrawn. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

/Mbt/Arti